

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Girdharilal Sugar & Allied Industries Limited Date of Commencement of Liquidation: 05-08-2022; List of Stakeholders as on Date: 25-08-2022; Name of IP: Mr. Amresh Shukla ; Process Number: 1; Last 5 digitof registration number: 10255

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	1958103.33	1	1958103.33	0	0	0	NA
2	Liquidation costs incurred till date	1	358880	1	358880	0	0	0	NA
3	Secured financial creditors	1	244178035.55	1	242880305.00	0	1297730.55	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	4	29831404	4	25198488	0	4632916	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	22	6744485	22	3253429	0	3491056	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	51	12820857	51	8058451	0	4762406	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	5	240986855	5	237653275	0	3333580	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	62	251695778	62	165396601	0	34604564	51694614	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	<a href="#">Annexure 9</a>
<b>Total</b>		<b>147</b>	<b>788574397.88</b>	<b>147</b>	<b>684757532.33</b>	<b>0</b>	<b>1297730.55</b>	<b>0</b>	